

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III(Special Bench)**

**Item No.315**  
236/252/ND/2022

**IN THE MATTER OF:**  
M/s. Purnima Gupta  
**Vs.**  
Roc

.... **APPELLANT**

.... **RESPONDENT**

**SECTION**  
**U/s 252(3)**

**Order delivered on 04.09.2023**

**CORAM:**  
**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**SHRI ATUL CHATURVEDI,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
For the Appellant :  
For the AROC : Ms. Mitika, AROC

**ORDER**

None appears on behalf of the Appellant. AROC is present on behalf of ROC. The ROC and Income Tax Department seek time to file a report within a week's time.

List the matter on **20.11.2023**.

**Sd/-**  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (JUDICIAL)**